

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 45/AM12
SCHEDULED TO BE HELD ON 08.02.2012
(HELD ON 10.02.2012)
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, JOINT DGFT

Meeting No. **45/87-NC-7/2011** of **NORMS COMMITTEE (NC-7)** dealing with '**Plastic & Rubber Products**' **scheduled to be held on 08.02.2012 (held on 10.02.2012)** under the Chairmanship of Dr. L.B. Singhal, Jt. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri A.K. Aggarwal, Addl. Industrial Adviser, D/o C&PC
- 2) Shri S.S. Bose, Senior Development Officer, DIPP
- 3) Shri Krishan Kumar, Deputy DGFT and Convener
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. **44/AM12 held on 06.02.2012.**

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

Case No. A-219	NC No.: 45/AM12 Dated: 10.02.2012	HQ F. No. 01/87/162/00185/AM12/DES-VII	Status: Deferred
----------------	-----------------------------------	---	----------------------------

Request: Higher quantity of Import Item No. 4 mentioned at SION H-278.

Decision: The Committee observed that the SION No. H-278 was fixed more than 10 years ago. Hence, it was decided to call for following information from Plastic Export Promotion Council (PEPC):

- (i) Name of Manufacturers manufacturing the export product “PVC Rigid Film/ Sheet (General purpose/ Stationary Grade)” appearing at SION H-278;
- (ii) Production and Consumption data for last three years from the EPC; and
- (iii) Chartered Accountant / Excise certified data from the firms.

Deferred for four weeks.

Case No. A-220	HELVOET RUBBER & PLASTIC TECHNOLOGIES (I) PVT. LTD.	Status: Deferred
NC No.: 45/AM12 Dated: 10.02.2012	HQ F. No. 01/87/162/00224/AM12/DES-VII	

Request: Fixation of adhoc wastage norms for the export product “Thermostat Housing”.

Decision: A copy of representation of firm has been forwarded to D/o C&PC on 19.01.2012. Comments of D/o C&PC are awaited.

Deferred for two weeks.

Case No. A-221	BA YER MATERIAL SCIENCE PVT. LTD.	HQ F. No. 01/87/050/00489/AM11/DES-VII	Status: Deferred
NC No.: 45/AM12 Dated: 10.02.2012	Adv. Lic. No. 0410122232 dated 03.03.2011	RLA F. No. 04/24/040/00300/AM11	

Request: **Enhancement in the quantity of Import Items.**

Decision: A copy of representation of firm has been forwarded to D/o C&PC on 19.01.2012. Comments of D/o C&PC are awaited.

Deferred for three weeks.

Case No. A-222	LLOYED INSULATIONS (INDIA) PVT. LTD.	HQ F. No. 01/87/050/01256/AM05/DES-VII	Status: Deferred
NC No.: 45/AM12 Dated: 10.02.2012	Adv. Lic. No. 0510148832 dated 17.01.2005	RLA F. No. 05/24/040/00538/AM05	

Request: **Fixation of adhoc norms for the export products (POLYISOCYNUATE) PIPE SECTION and (ii) PIR (POLYISOCYNUATE) SLAB FOR PIPE. (i) PIR**

Decision: A copy of representation of firm has been forwarded to D/o C&PC on 02.02.2012. Comments of D/o C&PC are awaited.

Deferred for three weeks.

ONLINE CASES

Case No.: 13/15/87-ALC1/2011	Party Name:MULTIBASE INDIA LIMITED,	Meet No/Date:45/87-ALC1/2011 10.02.2012	Status: Approved
HQ File :01/87/050/00114/AM12/	RLA File :03/95/040/00173/AM12/	Lic.No/Date:0310635302 09.06.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39011090	63/0- Polyethylene Based Siloxane Master Batch/Compound. Silicone Master Batch. Dow Corning (R) MB 50 001/MB 50 002/MB 50 602.	100000.000	K.G	30285000.00	673000.00 US\$
				Total	30,285,000.00	673,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39100090	Dow Corning (R) SGM 26, 100 kg Drum Silicones in Primary Form Other.	51500.000	K.G	13070700.00	290460.00 US\$	Qty
2	39021000	Polypropylene	51500.000	K.G	4635000.00	103000.00 US\$	Qty
				Total	17,705,700.00	393,460.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/62/2010-PC.II dated 30.01.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
-------------	-----	-------------	-----

Polypropylene based Siloxane Master Batch / Compound MB 50 001 / MB 50 002 / MB 50 602 (containing 50+/-1% Silicone Polymer and 50+/-1% Polypropylene)	1 kg	1. Dimethyl Siloxane / Dimethylvinylsiloxy terminated	0.515 kg
		2. Polypropylene Granules	0.515 kg

2	Case No.:5/27/87-ALC1/2011	Party Name:FLOETER INDIA RETORT POUCHES PRIVATE LIMITED	Meet No/Date:45/87-ALC1/2011 10.02.2012	Status: Deferred
	HQ File :01/87/050/00218/AM12/	RLA File :05/23/040/00165/AM12/	Lic.No/Date:0510298625 04.08.2011	Defer Date:29.02.2012
	Decision: A D/L No. 46011/83/2009-PC.II dated 23.01.2012 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder enclosing a copy of D/L to firm giving 15 days time for submission of information.			

3	Case No.:1/24/87-ALC1/2011	Party Name:UNIPATCH RUBBER LTD.	Meet No/Date:45/87-ALC1/2011 10.02.2012	Status: Deferred
	HQ File :01/87/050/00192/AM12/	RLA File :05/24/040/00158/AM12/	Lic.No/Date:0510299508 11.08.2011	Defer Date:07.03.2012
	Decision: A Deficiency letter was issued to firm on 18.11.2011 giving 15 days time for submission of information (as asked for by DIPP). The firm vide its earlier letter dated 28.12.2011 requested to grant them time for submission of their reply upto 31.01.2012 which was granted to them. The firm has again requested to grant time upto 28.01.2012 due to their occupation in internal audit and preparation of year end reports, etc.			

The Committee considered the request of firm and decided to grant time upto 29.02.2012 to firm for submission of information.

4	Case No.:1/28/87-ALC1/2011	Party Name:POLYSIL IRRIGATION SYSTEMS PVT. LTD.	Meet No/Date:45/87-ALC1/2011 10.02.2012	Status: Deferred
	HQ File :01/87/050/00226/AM12/	RLA File :03/95/040/00258/AM12/	Lic.No/Date:0310650131 24.08.2011	Defer Date:29.02.2012
	Decision: A D/L No. 46011/95/2011-PC.II dated 08.11.2011 was issued by D/o C&PC to firm. This was followed by reminders from DGFT on 23.11.2011 and 09.01.2012 and 27.01.2012 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, the Committee decided to issue Final Reminder to firm giving 15 days time for submission of information.			

5	Case No.:2/27/87-ALC1/2011	Party Name:FINOTEX FIBRECAST PVT. LTD.	Meet No/Date:45/87-ALC1/2011 10.02.2012	Status: Deferred
	HQ File :01/87/050/00215/AM12/	RLA File :31/83/040/00124/AM12/	Lic.No/Date:3110050483 21.09.2011	Defer Date:29.02.2012
	Decision: A D/L No. 46011/34/2011-PC.II dated 15.12.2011 was issued by D/o C&PC to firm. This was followed by reminders from DGFT on 13.01.2012 and 27.01.2012 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, the Committee decided to issue Final Reminder to firm giving 15 days time for submission of information.			

6	Case No.:3/40/87-ALC1/2011	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:45/87-ALC1/2011 10.02.2012	Status: Deferred
	HQ File :01/87/050/00306/AM12/	RLA File :09/24/040/00248/AM12/	Lic.No/Date:0910049006 22.09.2011	Defer Date:29.02.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 30.12.2011. Comments of D/o C&PC are awaited.			

7	Case No.: 11/34/87-ALC1/2011	Party Name:MULTIBASE INDIA LIMITED,	Meet No/Date:45/87-ALC1/2011 10.02.2012	Status: Deferred
	HQ File :01/87/050/00261/AM12/	RLA File :03/95/040/00566/AM12/	Lic.No/Date:0310660403 18.10.2011	Defer Date:29.02.2012
Decision: A copy of application has been forwarded to D/o C&PC on 30.12.2011. Comments of D/o C&PC are awaited.				

8	Case No.: 5/40/87-ALC1/2011	Party Name:RAJSHA CHEMICALS PVT.LTD,	Meet No/Date:45/87-ALC1/2011 10.02.2012	Status: Deferred
	HQ File :01/87/050/00308/AM12/	RLA File :34/24/040/00114/AM12/	Lic.No/Date:3410032024 24.10.2011	Defer Date:29.02.2012
Decision: A D/L No. 46011/72/2008-PC.II dated 25.01.2012 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder enclosing a copy of D/L to firm giving 15 days time for submission of information.				

Case No.:6/40/87-ALC1/2011		Party Name:POLYFILL TECHNOLOGIES PVT LTD		Meet No/Date:45/87-ALC1/2011 10.02.2012		Status: Approved		
HQ File :01/87/050/00309/AM12/		RLA File :34/24/040/00151/AM12/		Lic.No/Date:3410032025 24.10.2011		Defer Date:		
Application: Request is for adhoc norms for following:								
Sl.No.	ITCHS Code	EXPORT ITEM			Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39022000	63/0- Poly Iso Butylene Compound THIS LICENCE IS ISSUED UNDER PARA 4.7 OF H.B. SUBJECT TO FIXATION OF NORMS BY ALC, NEW DELHI.			200.000	M.T	26220000.00	570000.00 US\$
						Total	26,220,000.00	570,000.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)	
1	39022000	Poly Iso Butylenes	126.000	M.T	12461400.00	270900.00 US\$	Value & Qty	

2	39011010	LLDPE Granules/Resin	63.000	M.T	5245380.00	114030.00 US\$	Value & Qty
3	39021000	Polymer based Additive	10.500	M.T	1907850.00	41475.00 US\$	Value & Qty
4	32061190	Additives	10.500	M.T	2221800.00	48300.00 US\$	Value & Qty
				Total	21,836,430.00	474,705.00	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 38/87-ALC1/2011 dated 21.12.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Poly Iso Butylene Compound Polymer (containing 60 +/-% Poly Iso Butylene Polymer)	1 kg	1. Poly Iso Butylenes Polymer	0.6300 kg
		2. LLDPE Granules	0.3150 kg
		3. Porous Polypropylene Copolymer (Hifax CA 7153S)	0.0525 kg
		4. Titanium Dioxide	0.0525 kg

10	Case No.:3/38/87-ALC1/2011	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:45/87-ALC1/2011 10.02.2012	Status: Deferred
	HQ File :01/87/050/00279/AM12/	RLA File :08/24/040/00181/AM12/	Lic.No/Date:0810105095 25.10.2011	Defer Date:22.02.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 13.01.2012. Comments of D/o C&PC are awaited.			

	Case No.:7/36/87-ALC1/2011	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:45/87-ALC1/2011 10.02.2012	Status: Approved
	HQ File :01/87/050/00275/AM12/	RLA File :03/95/040/00629/AM12/	Lic.No/Date:0310664163 09.11.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40169990	62/0- HIGH ABRASION RESISTANCE RUBBER SHEETINGS	225000.000	K.G	61875000.00	1237500.00 US\$
				Total	61,875,000.00	1,237,500.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	40012200	NATURAL RUBBER	104625.000	K.G	23540625.00	470812.50 US\$	Qty
2	40023900	POLYBUTADIENE (BR) RUBBER	46125.000	K.G	9225000.00	184500.00 US\$	Qty
3	40024900	CHLOROPRENE RUBBER	37125.000	K.G	11137500.00	222750.00 US\$	Qty
4	28170010	ZINC OXIDE	8212.000	K.G	821200.00	16424.00 US\$	Qty
5	38231190	STEARIC ACID	3375.000	K.G	168750.00	3375.00 US\$	Qty
6	28112200	SILICA FILLER PPT	20475.000	K.G	819000.00	16380.00 US\$	Qty
7	38249015	PEG - 4000	3825.000	K.G	573750.00	11475.00 US\$	Qty
8	38123090	RUBBER PROCESSING OIL	8437.000	K.G	738237.50	14764.75 US\$	Qty
9	32061190	TITANIUM DI-OXIDE	5062.500	K.G	1075781.25	21515.63 US\$	Qty
10	38121000	ANTIOXIDANT / RETARDER / PEPTIZER	3262.500	K.G	652500.00	13050.00 US\$	Qty
11	38121000	ACCELERATORS	3352.500	K.G	586687.50	11733.75 US\$	Qty
12	32041719	PIGMENT COLOURS	1620.000	K.G	1215000.00	24300.00 US\$	Qty
13	29310090	SILANE - 69 - BONDING AGENT	2722.500	K.G	816750.00	16335.00 US\$	Qty
14	25030010	SULPHUR	1779.750	K.G	160177.50	3203.55 US\$	Qty
15	39239090	PACKING MATERIAL : PLASTIC PALLETS	280.000	Number	224000.00	4480.00 US\$	Qty
				Total	51,754,958.75	1,035,099.18	

Decision: According to the technical comments of DIPP dated 06.02.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
High Abrasion	1 kg	1. Natural Rubber	0.46500 kg

Resistance Sheetings	Rubber	2. Poly Butadiene (BR) Rubber	0.20500 kg
		3. Chloroprene Rubber	0.16500 kg
		4. Zinc Oxide	0.03650 kg
		5. Stearic Acid	0.01500 kg
		6. Silica Filler PPT	0.09100 kg
		7. PEG – 40000.01700	0.01700 kg
		8. Rubber Processing Oil	0.03750 kg
		9. Titanium Di-oxide	0.02250 kg
		10. Antioxidant/Retarder/Peptizers	0.01450 kg
		11. Accelerators	0.01490 kg
		12. Pigment Colours	0.00720 kg
		13. Silane 69-Bonding Agent	0.01210 kg
		14. Sulphur	0.00791 kg
		15. Packing Materials (Plastic Sheet)	As per packing policy

12	Case No.: 12/38/84-ALC3/2011	Party Name:KARUR K.C.P.PACKAGINGS LIMITED,	Meet No/Date:45/87-ALC1/2011 10.02.2012	Status: Deferred
	HQ File :01/84/050/00296/AM12/	RLA File :32/24/040/00037/AM12/	Lic.No/Date:3210050719 09.11.2011	Defer Date:29.02.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 13.01.2012. Comments of D/o C&PC are awaited.			

13	Case No.: 1/35/87-ALC1/2011	Party Name:DSM INDIA PVT. L TD	Meet No/Date:45/87-ALC1/2011 10.02.2012	Status: Deferred
	HQ File :01/87/050/00268/AM12/	RLA File :31/83/040/00026/AM12/	Lic.No/Date:3110051522 18.11.2011	Defer Date:29.02.2012

Decision: A copy of application has been forwarded to D/o C&PC on 21.12.2011. Comments of D/o C&PC are awaited.

14	Case No.:15/43/87-ALC1/2011	Party Name:DCM SHRIRAM CONSOLIDATED LIMITED	Meet No/Date:45/87-ALC1/2011 10.02.2012	Status: Deferred
	HQ File :01/87/050/00343/AM12/	RLA File :05/23/040/00325/AM12/	Lic.No/Date:0510309813 29.11.2011	Defer Date:29.02.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2012. Comments of D/o C&PC are awaited.			

15	Case No.:16/43/87-ALC1/2011	Party Name:K.K. NAG LTD.,	Meet No/Date:45/87-ALC1/2011 10.02.2012	Status: Deferred
	HQ File :01/87/050/00344/AM12/	RLA File :07/24/040/00332/AM12/	Lic.No/Date:0710084276 29.11.2011	Defer Date:29.02.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2012. Comments of D/o C&PC are awaited.			

Case No.:1/37/87-ALC1/2011		Party Name:SMI COATED PRODUCTS PVT. LTD.		Meet No/Date:45/87-ALC1/2011 10.02.2012		Status: Approved																														
HQ File :01/87/050/00276/AM12/		RLA File :03/95/040/00699/AM12/		Lic.No/Date:0310668217 30.11.2011		Defer Date:																														
Application: Request is for adhoc norms for following: <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB (in Currency of realisation)</th></tr><tr><td>1</td><td>39199010</td><td>62/0- SELF ADHESIVE POLYETHYLENE FILM (90 MICRONS + / - 15%) ADHESIVE COATING WEIGHT OF 22 GM / SQM</td><td>600000.000</td><td>Sq. meter</td><td>20280000.00</td><td>390000.00 US\$</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>20,280,000.00</td><td>390,000.00</td></tr></table> <table><tr><td></td><td></td><td></td><td></td><td></td><td></td><td></td><td>Limiting Factor</td></tr></table>								Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	1	39199010	62/0- SELF ADHESIVE POLYETHYLENE FILM (90 MICRONS + / - 15%) ADHESIVE COATING WEIGHT OF 22 GM / SQM	600000.000	Sq. meter	20280000.00	390000.00 US\$					Total	20,280,000.00	390,000.00								Limiting Factor
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)																														
1	39199010	62/0- SELF ADHESIVE POLYETHYLENE FILM (90 MICRONS + / - 15%) ADHESIVE COATING WEIGHT OF 22 GM / SQM	600000.000	Sq. meter	20280000.00	390000.00 US\$																														
				Total	20,280,000.00	390,000.00																														
							Limiting Factor																													

Limiting Factor

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Summing & Total (Value/Qty/Value & Qty)
1	39201019	POLYETHYLENE (PE) FILM (90 MICRONS + / - 15%) 624000 SQM 56160 KGS	56160.000	K.G	11388000.00	219000.00 US\$	Qty
2	35069190	ADHESIVE (55% SOLID) (WATER BASED)	25200.000	K.G	2751840.00	52920.00 US\$	Qty
3	48064010	SILICON COATED PAPER (62 GSM + / - 10%) 624000 SQM 38688 KGS	38688.000	K.G	3420040.00	65770.00 US\$	Qty
				Total	17,559,880.00	337,690.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/56/2006-PC.II dated 25.01.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Self Adhesive Polyethylene Film (90 Micron +/-15%)	1 Sq. Meter	1. Polyethylene Film (Thickness 90 micron +/-15%)	1.04 Sq. Meter/Sq. Meter content in the export product
		2. Adhesive (55% Solid – Water Based)	0.042 kg
		3. Silicone coated Paper (62 gsm +/-10%)	1.04 Sq. Meter/Sq. Meter content in the export product

Case No.:5/38/87-ALC1/2011	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:45/87-ALC1/2011 10.02.2012	Status: Approved
HQ File :01/87/050/00281/AM12/	RLA File :03/95/040/00721/AM12/	Lic.No/Date:0310669112 07.12.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39199090	62/0- tesa 68542 DS PET film Tape Size - 620 mm width x 100 mtrs length (480 rolls = 29760 SQM)	29760.000	Sq. meter	5568042.00	79771.00 EURO
				Total	5,568,042.00	79,771.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39199090	tesa 68542 DS PET film Tape Size - 1250 mm width x 100 mtrs length (240 rolls = 30000 SQM)	30000.000	Sq. meter	3480026.00	49857.00 EURO	Qty
				Total	3,480,026.00	49,857.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/33/2006-PC.II dated 25.01.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
DS PET Film Tape (width 620 mm)	1 Sq. Mtr.	Relevant DS PET Film (width 1250 mm)	1.0080 Sq. Mtr.

18	Case No.:9/43/87-ALC1/2011	Party Name:BOSTIK INDIA PRIVATE LIMITED	Meet No/Date:45/87-ALC1/2011 10.02.2012	Status: Deferred
	HQ File :01/87/050/00337/AM12/	RLA File :07/24/040/00353/AM12/	Lic.No/Date:0710084558 09.12.2011	Defer Date:29.02.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2012. Comments of D/o C&PC are awaited.			

Case No.:10/43/87-ALC1/2011	Party Name:BOSTIK INDIA PRIVATE	Meet No/Date:45/87-ALC1/2011	Status: Deferred
-----------------------------	---------------------------------	------------------------------	------------------

19		LIMITED	10.02.2012	
	HQ File :01/87/050/00338/AM12/	RLA File :07/24/040/00354/AM12/	Lic.No/Date:0710084556 09.12.2011	Defer Date:29.02.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2012. Comments of D/o C&PC are awaited.			

20	Case No.:11/43/87-ALC1/2011	Party Name:BOSTIK INDIA PRIVATE LIMITED	Meet No/Date:45/87-ALC1/2011 10.02.2012	Status: Deferred
	HQ File :01/87/050/00339/AM12/	RLA File :07/24/040/00355/AM12/	Lic.No/Date:0710084557 09.12.2011	Defer Date:29.02.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2012. Comments of D/o C&PC are awaited.			

21	Case No.:11/38/87-ALC1/2011	Party Name:K. T. QUALITY CONTROL PVT. LTD.	Meet No/Date:45/87-ALC1/2011 10.02.2012	Status: Deferred
	HQ File :01/87/050/00287/AM12/	RLA File :03/94/040/00786/AM12/	Lic.No/Date:0310669924 12.12.2011	Defer Date:29.02.2012
	Decision: A D/L No. 46011/03/2012-PC.II dated 30.01.2012 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder enclosing a copy of D/L to firm giving 15 days time for submission of information.			

22	Case No.:12/38/87-ALC1/2011	Party Name:KAYGEE-LOPAREX INDIA PVT. LTD.	Meet No/Date:45/87-ALC1/2011 10.02.2012	Status: Deferred
	HQ File :01/87/050/00288/AM12/	RLA File :03/94/040/00784/AM12/	Lic.No/Date:0310669938 12.12.2011	Defer Date:29.02.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 03.01.2012. Comments of D/o C&PC are awaited.			

	Case No.:1/43/87-ALC1/2011	Party Name:KAYGEE-LOPAREX INDIA PVT. LTD.	Meet No/Date:45/87-ALC1/2011 10.02.2012	Status: Deferred
--	-----------------------------------	---	--	-------------------------

23	HQ File :01/87/050/00329/AM12/	RLA File :03/94/040/00785/AM12/	Lic.No/Date:0310669997 12.12.2011	Defer Date:29.02.2012
Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2012. Comments of D/o C&PC are awaited.				

24	Case No.:5/43/87-ALC1/2011	Party Name:ACG PHARMAPACK PVT LTD	Meet No/Date:45/87-ALC1/2011 10.02.2012	Status: Deferred
	HQ File :01/87/050/00333/AM12/	RLA File :03/94/040/00730/AM12/	Lic.No/Date:0310670012 12.12.2011	Defer Date:29.02.2012
Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2012. Comments of D/o C&PC are awaited.				

25	Case No.:12/43/87-ALC1/2011	Party Name:RALSON (INDIA) LIMITED	Meet No/Date:45/87-ALC1/2011 10.02.2012	Status: Deferred
	HQ File :01/87/050/00340/AM12/	RLA File :30/24/040/00048/AM12/	Lic.No/Date:3010081559 13.12.2011	Defer Date:29.02.2012
Decision: The Committee considered the case in light of letter dated 06.02.2012 and decided to ask following information from firm giving 15 days time for submission of information: (i) Production and the consumption certificate indicating the consumption of all raw materials (both indigenous and imported, weight wise in Kgs.) of same or similar product during the past three years, separately, duly certified by Chartered Accountant; (ii) G.S.M. of Nylon Fabrics used in the manufacture of the export product; and (iii) Justification for the use of 7% PBR in the export product.				

26	Case No.:1/39/87-ALC1/2011	Party Name:PUNEET RESINS LTD.,	Meet No/Date:45/87-ALC1/2011 10.02.2012	Status: Deferred
	HQ File :01/87/050/00289/AM12/	RLA File :03/95/040/00724/AM12/	Lic.No/Date:0310670665 14.12.2011	Defer Date:29.02.2012

Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2012. Comments of D/o C&PC are awaited.

27	Case No.:2/39/87-ALC1/2011	Party Name:KAYGEE-LOPAREX INDIA PVT. LTD.	Meet No/Date:45/87-ALC1/2011 10.02.2012	Status: Deferred
	HQ File :01/87/050/00290/AM12/	RLA File :03/94/040/00782/AM12/	Lic.No/Date:0310671251 16.12.2011	Defer Date:29.02.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 06.01.2012. Comments of D/o C&PC are awaited.			

28	Case No.:3/39/87-ALC1/2011	Party Name:KAYGEE-LOPAREX INDIA PVT. LTD.	Meet No/Date:45/87-ALC1/2011 10.02.2012	Status: Deferred
	HQ File :01/87/050/00291/AM12/	RLA File :03/94/040/00783/AM12/	Lic.No/Date:0310671258 16.12.2011	Defer Date:29.02.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 06.01.2012. Comments of D/o C&PC are awaited.			

	Case No.:5/39/87-ALC1/2011		Party Name:TESA TAPES (INDIA)PVT. LTD.		Meet No/Date:45/87-ALC1/2011 10.02.2012		Status: Approved																													
	HQ File :01/87/050/00293/AM12/		RLA File :03/95/040/00753/AM12/		Lic.No/Date:0310671511 19.12.2011		Defer Date:																													
	Application: Request is for adhoc norms for following: <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB (in Currency of realisation)</th></tr><tr><td>1</td><td>39199000</td><td>62/0- Tesa 68552 PET EXTENDED SOLUTIONS 625 MM Width x 100 Mtrs Length (400 rolls = 25000 SQM)</td><td>25000.000</td><td>Sq. meter</td><td>9203655.00</td><td>131106.00 EURO</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>9,203,655.00</td><td>131,106.00</td></tr></table> <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>IMPORT ITEM</th><th>Qty</th><th>UOM</th><th>CIF (Rs.)</th><th>CIF (Currency)</th><th>Limiting Factor (Value/Qty/Value & Qty)</th></tr></table>								Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	1	39199000	62/0- Tesa 68552 PET EXTENDED SOLUTIONS 625 MM Width x 100 Mtrs Length (400 rolls = 25000 SQM)	25000.000	Sq. meter	9203655.00	131106.00 EURO					Total	9,203,655.00	131,106.00	Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)																														
1	39199000	62/0- Tesa 68552 PET EXTENDED SOLUTIONS 625 MM Width x 100 Mtrs Length (400 rolls = 25000 SQM)	25000.000	Sq. meter	9203655.00	131106.00 EURO																														
				Total	9,203,655.00	131,106.00																														
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)																													

1	39199000	Tesa 68552 PET EXTENDED SOLUTIONS 1250 MM Width x 100 Mtrs Length (200 Rolls = 25000 SQM)	25000.000	Sq. meter	5752285.00	81941.00 EURO	Qty
				Total	5,752,285.00	81,941.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/33/2006-PC.II dated 25.01.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PET EXTENDED SOLUTIONS (Width 625 mm)	1 Sq. Meter	Relevant PET EXTENDED SOLUTIONS (Width 1250 mm)	1.00 Sq. Meter

Case No.:2/43/87-ALC1/2011	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:45/87-ALC1/2011 10.02.2012	Status: Deferred
HQ File :01/87/050/00330/AM12/	RLA File :03/95/040/00754/AM12/	Lic.No/Date:0310671525 19.12.2011	Defer Date:22.02.2012

Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2012. Comments of D/o C&PC are awaited.

Case No.:3/43/87-ALC1/2011	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:45/87-ALC1/2011 10.02.2012	Status: Deferred
HQ File :01/87/050/00331/AM12/	RLA File :03/95/040/00752/AM12/	Lic.No/Date:0310671531 19.12.2011	Defer Date:22.02.2012

Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2012. Comments of D/o C&PC are awaited.

32	Case No.: 6/43/87-ALC1/2011	Party Name:ACG PHARMAPACK PVT LTD	Meet No/Date:45/87-ALC1/2011 10.02.2012	Status: Deferred
	HQ File :01/87/050/00334/AM12/	RLA File :03/94/040/00793/AM12/	Lic.No/Date:0310671428 19.12.2011	Defer Date:29.02.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2012. Comments of D/o C&PC are awaited.			

33

Case No.:1/40/87-ALC1/2011	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:45/87-ALC1/2011 10.02.2012	Status: Approved				
HQ File :01/87/050/00304/AM12/	RLA File :03/95/040/00756/AM12/	Lic.No/Date:0310671763 20.12.2011	Defer Date:				
Application: Request is for adhoc norms for following:							
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>	
1	39199000	62/0- tesa 51965 Black DS PET Film Tape Size 620 MM Width x 100 Mtrs Length (200 Rolls = 12400 Sqm)	12400.000	Sq. meter	5211009.00	74231.00 EURO	
				Total	5,211,009.00	74,231.00	
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39199000	tesa 51965 Black DS PET Film Tape Size 1240 MM Width x 100 Mtrs Length (100 Rolls = 12400 Sqm)	12400.000	Sq. meter	3256881.00	46394.00 EURO	Qty
				Total	3,256,881.00	46,394.00	
Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/33/2006-PC.II dated 25.01.2012, following adhoc norms are approved :							
EXPORT ITEM		QTY	IMPORT ITEM		QTY		

Double Side black PET Film tape (width 620 mm)	1 Sq. Meter	Relevant Double Side black PET Film Tape (Width 620 mm)	1.00 Sq. Meter
--	-------------	---	----------------

Case No.: 2/40/87-ALC1/2011	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:45/87-ALC1/2011 10.02.2012	Status: Approved
HQ File :01/87/050/00305/AM12/	RLA File :03/95/040/00757/AM12/	Lic.No/Date:0310671775 20.12.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39199090	62/0- tesa 50572 Single Sided Black PET self adhesive tape 625 MM Width x 50 Mtrs Length (200 Rolls = 6250 Sqm)	6250.000	Sq. meter	1152600.00	16419.00 EURO
				Total	1,152,600.00	16,419.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39199090	tesa 50572 Single Sided Black PET self adhesive tape 1250 Mm Width x 50 Mtrs Length (100 Rolls = 6250 Sqm)	6250.000	Sq. meter	720375.00	10262.00 EURO	Qty
				Total	720,375.00	10,262.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/33/2006-PC.II dated 25.01.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Single Sided black PET self	1 Sq. Meter	Relevant Single Sided black	1.00 Sq. Meter

adhesive tape (Width 625 mm)

PET self adhesive tape
(Width 1250 mm)

Case No.:17/43/87-ALC1/2011

Party Name:FLEXITUFF
INTERNATIONAL LTD.,Meet No/Date:45/87-ALC1/2011
10.02.2012

Status: Approved

HQ File :01/87/050/00345/AM12/

RLA File :11/24/040/00047/AM12/

Lic.No/Date:1110026419
20.12.2011

Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39232990	63/0- REVERSE PRINTED BOPP WOVEN BAGS NET CONTENTS- 1) PP GRANULES-297.595 MT, 2) U.V.STABILIZER-15.105 MT, 3) PP GRANULES LAMI.-79.500 MT, 4) BOPP FILM-106.000 MT, 5) PRINTING INK-31.800 MT, 6) PACKING MATERIAL-PP GRANULES - 5.300 MT	530.000	M.T	85027900.00	1616500.00 US\$
				Total	85,027,900.00	1,616,500.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39021000	PP GRANULES	327.355	M.T	22384501.00	425560.85 US\$	Value & Qty
2	38123000	U.V.STABILIZER	15.709	M.T	10328799.00	196365.00 US\$	Value & Qty
3	39021000	PP GRANULES FOR LAMINATION	83.475	M.T	5708021.00	108517.50 US\$	Value & Qty
4	39202020	BOPP FILM	121.900	M.T	23082984.00	438840.00 US\$	Value & Qty
5	32151190	PRINTING INK	33.390	M.T	7903413.00	150255.00 US\$	Value & Qty

6	39021000	PACKING MATERIAL-PP GRANULES	5.565	M.T	380535.00	7234.50 US\$	Value & Qty
				Total	69,788,253.00	1,326,772.85	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 24/87-ALC1/2009 dated 09.09.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Reverse Printed BOPP Woven Bags	1 kg	1. Polypropylene Granules	0.6175 kg
		2. UV Stabilizer Master Batch	0.0296 kg
		3. PP Granules (for lamination)	0.1575 kg
		4. BOPP Film	0.2300 kg
		5. Printing Ink	0.0728 liter

36	Case No.:21/43/87-ALC1/2011	Party Name:SHAKUN POLYMERS LIMITED,	Meet No/Date:45/87-ALC1/2011 10.02.2012	Status: Deferred
	HQ File :01/87/050/00349/AM12/	RLA File :34/24/040/00200/AM12/	Lic.No/Date:3410032638 20.12.2011	Defer Date:29.02.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2012. Comments of D/o C&PC are awaited.			

	Case No.:4/43/87-ALC1/2011	Party Name:WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:45/87-ALC1/2011 10.02.2012	Status: Deferred
--	----------------------------	---	--	-------------------------

37	HQ File :01/87/050/00332/AM12/	RLA File :02/24/040/00168/AM12/	Lic.No/Date:0210171184 21.12.2011	Defer Date:29.02.2012
Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2012. Comments of D/o C&PC are awaited.				

38

Case No.:8/43/87-ALC1/2011	Party Name:SINGH PLASTICISERS & RESINS (I) PVT.LTD.	Meet No/Date:45/87-ALC1/2011 10.02.2012	Status: Approved				
HQ File :01/87/050/00336/AM12/	RLA File :05/24/040/00338/AM12/	Lic.No/Date:0510312367 26.12.2011	Defer Date:				
Application: Request is for adhoc norms for following:							
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>	
1	39094090	62/0- POWERPLAST RFH RESIN	112000.000	K.G	35936320.00	683200.00 US\$	
				Total	35,936,320.00	683,200.00	
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	29072100	RESORCINOL	105840.000	K.G	29227716.00	555660.00 US\$	Value & Qty
				Total	29,227,716.00	555,660.00	
Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/75/2007-PC.II dated 10.02.2012, following adhoc norms are approved :							
EXPORT ITEM		QTY	IMPORT ITEM		QTY		
Powerplast RF H Resin		1 kg	Resorcinol		0.945 kg		

39	Case No.: 11/45/87-ALC1/2011	Party Name:KLJ POLYMERS & CHEMICALS LTD.,	Meet No/Date:45/87-ALC1/2011 10.02.2012	Status: Deferred
	HQ File :01/87/050/00362/AM12/	RLA File :05/23/040/00363/AM12/	Lic.No/Date:0510312328 26.12.2011	Defer Date: 29.02.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 03.02.2012. Comments of D/o C&PC are awaited.			

40	Case No.: 6/45/87-ALC1/2011	Party Name:POLYFILL TECHNOLOGIES PVT LTD	Meet No/Date:45/87-ALC1/2011 10.02.2012	Status: Deferred
	HQ File :01/87/050/00357/AM12/	RLA File :34/24/040/00204/AM12/	Lic.No/Date:3410032723 27.12.2011	Defer Date: 29.02.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 02.02.2012. Comments of D/o C&PC are awaited.			

41	Case No.: 9/45/87-ALC1/2011	Party Name:D. R. COATS INK & RESINS PVT. LTD.	Meet No/Date:45/87-ALC1/2011 10.02.2012	Status: Deferred
	HQ File :01/87/050/00360/AM12/	RLA File :03/94/040/00848/AM12/	Lic.No/Date:0310673279 28.12.2011	Defer Date: 29.02.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 02.02.2012. Comments of D/o C&PC are awaited.			

	Case No.: 14/43/87-ALC1/2011	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:45/87-ALC1/2011 10.02.2012	Status: Deferred
	HQ File :01/87/050/00342/AM12/	RLA File :04/24/040/00261/AM12/	Lic.No/Date:0410132364 30.12.2011	Defer Date:29.02.2012
	Decision: The Committee discussed the case and it was decided to ask firm to submit following information within 15 days as called for in their earlier cases:			

- (a) The detailed mathematical calculations for import and output material on the basis of which the firm has arrived at wastage and import quantity should be furnished.
- (b) Firm should clearly indicate specific item of export, import (whether PVC Foam Blank or PVC Rigid Block) with technical specification including area / volume.
- (c) Size / dimensions, area etc. of import products giving mathematical calculations, size and area in subsequent stage of conversion in the case of Foam Blank to PVC Rigid Block, and in the final export item i.e. PVC Sheet in terms of size and total area (cubic meter/sq. meter) with detailed mathematical calculations for the input and output material at each stage alongwith technical justification for yield / wastages for each of the export item.

43	Case No.: 10/45/87-ALC1/2011	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:45/87-ALC1/2011 10.02.2012	Status: Deferred
	HQ File :01/87/050/00361/AM12/	RLA File :03/94/040/00867/AM12/	Lic.No/Date:0310673762 30.12.2011	Defer Date: 29.02.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 02.02.2012. Comments of D/o C&PC are awaited.			

44	Case No.: 19/43/87-ALC1/2011	Party Name:GOVIND RUBBER LIMITED	Meet No/Date:45/87-ALC1/2011 10.02.2012	Status: Deferred
	HQ File :01/87/050/00347/AM12/	RLA File :30/24/040/00041/AM12/	Lic.No/Date:3010082381 03.01.2012	Defer Date:29.02.2012
	Decision: The Committee considered the case in light of letter dated 09.02.2012 and decided to ask following information giving 15 days time for submission of information: (i) A Chartered Accountant's Certificate certifying the production and consumption of raw material both imported and indigenous for the manufacture of Special Nylon Bicycle Tyres with / without RT, year wise, during the last 3 years; and			

(ii) Justification for the use of high Content / usage of Rubber Chemicals (Accelerator / Antioxidant) in the present export product.

Case No.:1/42/87-ALC1/2011	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:45/87-ALC1/2011 10.02.2012	Status: Approved
HQ File :01/87/050/00327/AM12/	RLA File :03/94/040/00869/AM12/	Lic.No/Date:0310674733 04.01.2012	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40119900	62/0- AUTOMOBILE TYRES REINFORCED WITH NYLON & POLYESTER TYRE CORD WARP SHEET OTHER THAN BUS AND TRUCK TYRES (OFF HIGHWAY TYRES FOR TRACTOR AND IMPLEMENT)	1000000.000	K.G	223294900.00	4233100.00 US\$
				Total	223,294,900.00	4,233,100.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	40012100	NATURAL RUBBER	290000.000	K.G	71898300.00	1363000.95 US\$	Qty
2	40022000	SYNTHETIC RUBBER : PBR	50000.000	K.G	10813800.00	205000.95 US\$	Qty
3	40021990	SYNTHETIC RUBBER : SBR - 1502 / 1712 / 1723 / 1783	200000.000	K.G	40090000.00	760000.00 US\$	Qty
4	28030010	CARBON BLACK	290000.000	K.G	28300400.00	536500.47 US\$	Qty

5	59021010	NYLON TYRE CORD FABRIC (DIPPED)	2000.000	K.G	474800.00	9000.95 US\$	Qty
6	59022010	POLYESTER TYRE CORD FABRIC (DIPPED)	80000.000	K.G	20256000.00	384000.00 US\$	Qty
7	72173020	BEAD WIRE	30000.000	K.G	2690300.00	51000.95 US\$	Qty
8	38123010	RUBBER CHEMICAL : ANTIOXIDANTS	20000.000	K.G	4325500.00	82000.00 US\$	Qty
9	38121000	RUBBER CHEMICAL : ACCELERATOR	5000.000	K.G	1028600.00	19499.53 US\$	Qty
10	28429090	RUBBER CHEMICAL : RETARDERS	1500.000	K.G	356100.00	6750.71 US\$	Qty
11	28170010	ZINC OXIDE	8000.000	K.G	1139400.00	21600.00 US\$	Qty
12	38231119	MISCELLANEOUS CHEMICALS : STEARIC ACID	7500.000	K.G	791300.00	15000.95 US\$	Qty
13	27129010	MISCELLANEOUS CHEMICALS : MICROCRYSTALLINE WAX	10000.000	K.G	1714400.00	32500.47 US\$	Qty
14	34031100	MISCELLANEOUS CHEMICALS : MOULD RELEASE AGENT	5000.000	K.G	1055000.00	20000.00 US\$	Qty
15	38249025	MISCELLANEOUS CHEMICALS : FILLER (PRECIPITATED SILICA)	1000.000	K.G	97600.00	1850.24 US\$	Qty
16	38122090	MISCELLANEOUS CHEMICALS : PLASTICISERS	50000.000	K.G	6857500.00	130000.00 US\$	Qty
17	25030090	INSOLUBLE SULPHUR	5000.000	K.G	606600.00	11499.53 US\$	Qty
				Total	192,495,600.00	3,649,205.70	

Decision: According to the technical comments of DIPP dated 06.02.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Automobile tyres reinforced with nylon & polyester tyre cord warp sheet other than bus and truck tyres (off highway tyres for tractor and implements)	100 kg	1. Natural Rubber	29.00 kg
		2. Synthetic Rubber	
		(i) PBR	5.00 kg
		(ii) SBR-1502/1712/1723/1783	20.00 kg
		3. Carbon Black	29.00 kg
		4. Nylon Tyre Cord Fabric (Dipped)	0.200 kg
		5. Polyester Tyre Cord (Dipped)	8.00 kg
		6. Bead Wire	3.00 kg

		7. Rubber Chemicals :	
		(i) Antioxidants	2.00 kg
		(ii) Accelerator	0.500 kg
		(iii) Retarder	0.150 kg
		8. Zinc Oxide	0.800 kg
		9. Misc. Chemicals:	
		(i) Stearic Acid	0.750 kg
		(ii) Microcrystalline Wax	1.00 kg
		(iii) Mould Release Agent	0.500 kg
		(iv) Filler (Precipitated Silica)	0.100 kg
		(v) Plasticizer	5.00 kg
		10. Insoluble Sulphur	0.500 kg

46	Case No.:18/43/87-ALC1/2011	Party Name:EPP COMPOSITES PVT. LTD.,	Meet No/Date:45/87-ALC1/2011 10.02.2012	Status: Deferred
	HQ File :01/87/050/00346/AM12/	RLA File :24/24/040/00013/AM12/	Lic.No/Date:2410035171 04.01.2012	Defer Date:29.02.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2012. Comments of D/o C&PC are awaited.			

47	Case No.:20/43/87-ALC1/2011	Party Name:B.R.SPINNERS (P) LTD.	Meet No/Date:45/87-ALC1/2011 10.02.2012	Status: Deferred
	HQ File :01/87/050/00348/AM12/	RLA File :30/24/040/00053/AM12/	Lic.No/Date:3010082394 04.01.2012	Defer Date:29.02.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2012. Comments of D/o C&PC are awaited.			

48	Case No.:1/45/87-ALC1/2011	Party Name:WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:45/87-ALC1/2011 10.02.2012	Status: Deferred
	HQ File :01/87/050/00352/AM12/	RLA File :02/24/040/00179/AM12/	Lic.No/Date:0210171929 05.01.2012	Defer Date: 22.02.2012
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to send an e-mail to RLA for sending the application expeditiously.			

Case No.:2/42/87-ALC1/2011		Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD		Meet No/Date:45/87-ALC1/2011 10.02.2012		Status: Approved																																																																									
HQ File :01/87/050/00328/AM12/		RLA File :03/95/040/00774/AM12/		Lic.No/Date:0310675803 10.01.2012		Defer Date:																																																																									
Application: Request is for adhoc norms for following: <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th colspan="2">FOB (in Currency of realisation)</th></tr><tr><td>1</td><td>40169990</td><td>62/0- OIL RESISTANT NR / NBR BASED RUBBER COMPOUNDED SHEETS</td><td>350000.000</td><td>K.G</td><td>57330000.00</td><td colspan="2">1102500.00 US\$</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>57,330,000.00</td><td colspan="2">1,102,500.00</td></tr></table> <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>IMPORT ITEM</th><th>Qty</th><th>UOM</th><th>CIF (Rs.)</th><th>CIF (Currency)</th><th>Limiting Factor (Value/Qty/Value & Qty)</th></tr><tr><td>1</td><td>40012200</td><td>NATURAL RUBBER</td><td>49525.000</td><td>K.G</td><td>9271080.00</td><td>178290.00 US\$</td><td>Qty</td></tr><tr><td>2</td><td>40025900</td><td>NBR - NITRILE RUBBER</td><td>157500.000</td><td>K.G</td><td>28665000.00</td><td>551250.00 US\$</td><td>Qty</td></tr><tr><td>3</td><td>28170010</td><td>ZINC OXIDE</td><td>5250.000</td><td>K.G</td><td>491400.00</td><td>9450.00 US\$</td><td>Qty</td></tr><tr><td>4</td><td>28030010</td><td>CARBON BLACK</td><td>78750.000</td><td>K.G</td><td>4504500.00</td><td>86625.00 US\$</td><td>Qty</td></tr><tr><td>5</td><td>38121000</td><td>ANTIOXIDANT / ACCELERATOR / PEPTIZER / RETARDER</td><td>8750.000</td><td>K.G</td><td>1592500.00</td><td>30625.00 US\$</td><td>Qty</td></tr></table>								Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)		1	40169990	62/0- OIL RESISTANT NR / NBR BASED RUBBER COMPOUNDED SHEETS	350000.000	K.G	57330000.00	1102500.00 US\$						Total	57,330,000.00	1,102,500.00		Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)	1	40012200	NATURAL RUBBER	49525.000	K.G	9271080.00	178290.00 US\$	Qty	2	40025900	NBR - NITRILE RUBBER	157500.000	K.G	28665000.00	551250.00 US\$	Qty	3	28170010	ZINC OXIDE	5250.000	K.G	491400.00	9450.00 US\$	Qty	4	28030010	CARBON BLACK	78750.000	K.G	4504500.00	86625.00 US\$	Qty	5	38121000	ANTIOXIDANT / ACCELERATOR / PEPTIZER / RETARDER	8750.000	K.G	1592500.00	30625.00 US\$	Qty
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)																																																																									
1	40169990	62/0- OIL RESISTANT NR / NBR BASED RUBBER COMPOUNDED SHEETS	350000.000	K.G	57330000.00	1102500.00 US\$																																																																									
				Total	57,330,000.00	1,102,500.00																																																																									
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)																																																																								
1	40012200	NATURAL RUBBER	49525.000	K.G	9271080.00	178290.00 US\$	Qty																																																																								
2	40025900	NBR - NITRILE RUBBER	157500.000	K.G	28665000.00	551250.00 US\$	Qty																																																																								
3	28170010	ZINC OXIDE	5250.000	K.G	491400.00	9450.00 US\$	Qty																																																																								
4	28030010	CARBON BLACK	78750.000	K.G	4504500.00	86625.00 US\$	Qty																																																																								
5	38121000	ANTIOXIDANT / ACCELERATOR / PEPTIZER / RETARDER	8750.000	K.G	1592500.00	30625.00 US\$	Qty																																																																								

6	29157020	STEARIC ACID	3500.000	K.G	182000.00	3500.00 US\$	Qty
7	28112200	SILICA FILLER PPT	69475.000	K.G	2890160.00	55580.00 US\$	Qty
8	29310090	SILANE COUPLING AGENT	1750.000	K.G	423150.00	8137.50 US\$	Qty
9	38122090	PLASTICISER	5775.000	K.G	540540.00	10395.00 US\$	Qty
10	39239090	PACKING MATERIAL : PLASTIC PALLETS	430.000	Number	357760.00	6880.00 US\$	Qty
				Total	48,918,090.00	940,732.50	

Decision: According to the technical comments of DIPP dated 06.02.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Oil Resistant NR/NBR based Rubber Compounded Sheets	1 kg	1. Natural Rubber	0.14150 kg
		2. NBR/Nitrile Rubber	0.45000 kg
		3. Zinc Oxide	0.01500 kg
		4. Carbon Black	0.22500 kg
		5. Antioxidant / Accelerator / Peptizer/Retarder	0.02500 kg
		6. Stearlic Acid	0.01000 kg
		7. Silica Filler PPT	0.19850 kg
		8. Silane Coupling Agent	0.00500 kg
		9. Plasticisers	0.01650 kg
Note: The applicant should account for a minimum of 40.909% of NBR in the export product.			

Case No.:4/45/87-ALC1/2011

Party Name:KALPENA INDUSTRIES LIMITED,

Meet No/Date:45/87-ALC1/2011
10.02.2012

Status: Deferred

50	HQ File :01/87/050/00355/AM12/	RLA File :02/24/040/00174/AM12/	Lic.No/Date:0210172215 10.01.2012	Defer Date: 29.02.2012
Decision: A copy of application has been forwarded to D/o C&PC on 02.02.2012. Comments of D/o C&PC are awaited.				

Case No.: 7/43/87-ALC1/2011	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:45/87-ALC1/2011 10.02.2012	Status: Approved
HQ File :01/87/050/00335/AM12/	RLA File :03/95/040/00844/AM12/	Lic.No/Date:0310676351 12.01.2012	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39199010	62/0- SELF ADHESIVE BOPP FILM ADHESIVE COATING WEIGHT OF 20 GM / SQM TOTAL NET WEIGHT OF EXPORT PRODUCT 85200 KGS FOR 600000 SQM	600000.000	Sq. meter	19260000.00	360000.00 US\$
				Total	19,260,000.00	360,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39202090	BIAXIALLY ORIENTED POLYPROPYLENE FILM 624000 SQM / 37440 KGS	37440.000	K.G	9784669.00	182891.00 US\$	Qty
2	35069190	ADHESIVE (100% SOLID) (RUBBER BASED HOT MELT)	14400.000	K.G	3235680.00	60480.00 US\$	Qty
3	48064010	SILICON COATED PAPER (62 GSM + / - 10%) 624000 SQM / 38688 KGS	38688.000	K.G	3518695.00	65770.00 US\$	Qty
				Total	16,539,044.00	309,141.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/56/2006-PC.II dated 10.02.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Self Adhesive BOPP	1 Sq.	1. Biaxially Oriented	1.04 Sq.

	Film	Meter	Polypropylene Film	Meter/ Sq. Meter content in the export product
			2. Adhesive (Rubber Based Hot Melt)	0.024 kg
			3. Silicone coated Paper	1.04 Sq. Meter/ Sq. Meter content in the export product

52	Case No.:5/45/87-ALC1/2011	Party Name:EPP COMPOSITES PVT. LTD.,	Meet No/Date:45/87-ALC1/2011 10.02.2012	Status: Deferred
	HQ File :01/87/050/00356/AM12/	RLA File :24/24/040/00015/AM12/	Lic.No/Date:2410035255 12.01.2012	Defer Date: 22.02.2012
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to send an e-mail to RLA for sending the application expeditiously.			

53	Case No.:12/45/87-ALC1/2011	Party Name:GEM POLYTECH INDUSTRIES PVT.LTD.	Meet No/Date:45/87-ALC1/2011 10.02.2012	Status: Deferred
	HQ File :01/87/050/00363/AM12/	RLA File :02/24/040/00187/AM12/	Lic.No/Date:0210172425 13.01.2012	Defer Date: 29.02.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 02.02.2012. Comments of D/o C&PC are awaited.			

54	Case No.:13/43/87-ALC1/2011	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:45/87-ALC1/2011 10.02.2012	Status: Deferred
	HQ File :01/87/050/00341/AM12/	RLA File :03/95/040/00832/AM12/	Lic.No/Date:0310676910	Defer Date:29.02.2012

Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2012. Comments of D/o C&PC are awaited.

55	Case No.: 2/45/87-ALC1/2011	Party Name:RIO CARE (INDIA) PRIVATE LIMITED.	Meet No/Date:45/87-ALC1/2011 10.02.2012	Status: Deferred
	HQ File :01/87/050/00353/AM12/	RLA File :03/95/040/00878/AM12/	Lic.No/Date:0310678496 24.01.2012	Defer Date: 29.02.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 02.02.2012. Comments of D/o C&PC are awaited.			

56	Case No.: 3/45/87-ALC1/2011	Party Name:ASHLAND INDIA PRIVATE LIMITED	Meet No/Date:45/87-ALC1/2011 10.02.2012	Status: Deferred
	HQ File :01/87/050/00354/AM12/	RLA File :03/94/040/00252/AM12/	Lic.No/Date:0310678502 24.01.2012	Defer Date: 22.02.2012
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to send an e-mail to RLA for sending the application expeditiously.			

57	Case No.: 7/45/87-ALC1/2011	Party Name:FINOTEX FIBRECAST PVT. LTD.	Meet No/Date:45/87-ALC1/2011 10.02.2012	Status: Deferred
	HQ File :01/87/050/00358/AM12/	RLA File :31/83/040/00205/AM12/	Lic.No/Date:3110052648 30.01.2012	Defer Date: 22.02.2012
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to send an e-mail to RLA for sending the application expeditiously.			

58	Case No.: 8/45/87-ALC1/2011	Party Name:FINOTEX FIBRECAST PVT. LTD.	Meet No/Date:45/87-ALC1/2011 10.02.2012	Status: Deferred
	HQ File :01/87/050/00359/AM12/	RLA File :31/83/040/00216/AM12/	Lic.No/Date:3110052649	Defer Date:

Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to send an e-mail to RLA for sending the application expeditiously.

Meeting ended with thanks to Chair and all participants.
